

DIVISION BENCH

O-144

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/987(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th July, 2021, 10:30 A.M

Name of the Company	STERLING AND WILSON PRIVATE LIMITED Vs. BRIDGE AND ROOF COMPANY (INDIA) LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Joydeep Ghosh, Advocate] For Operational Creditor
2. Ms. Neelina Chatterjee, Advocate] For Corporate Debtor
3. Ms. Nikita Baid, Advocate]
4. Mr. Suvodeep Chakraborty, Advocate]

ORDER

1. Ld. Counsel on both sides present.
2. Pleadings are complete in the matter.
3. List this matter on 08/10/2021. Both sides are hereby directed to submit written notes on argument in not more than 2 pages in A-4, 2 days before the next date of hearing.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**

hb.